

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70478 of 2019

(Arising out of Order-in-Appeal No.01-11/Commissioner/Meerut/2018 dated 28.02.2018 passed by Commissioner (Appeals) Central Goods & Service Tax, Meerut)

M/s Aristocrat Technologies India Pvt. Ltd.,Appellant

VERSUS

Commissioner of Central Goods &

Service Tax, Meerut-I

....Respondent

APPEARANCE:

Shri Amit Kumar Mukim, Chartered Accountant for the Appellant

Shri Manish Raj, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 07.02.2024
DATE OF DECISION : 07.02.2024

The appeal is allowed. For order, see order of date in
Service Tax Appeal No.70604 of 2018.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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